

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3986
ANSWERED ON:19.12.2011
INTERNATIONAL ZOOLOGICAL MUSEUM
Sainuji Shri Kowase Marotrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Maharashtra to set up an international Zoological Museum in Gorewada, Nagpur;
- (b) if so, the details alongwith the latest status thereof and the reasons for delay; and
- (c) the time by which this proposal is likely to be finalised?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) There is no proposal received from the State Government of Maharashtra to set up an International Zoological Museum in Gorewada, Nagpur.

However, a proposal for establishing a new zoo at Gorewada, Nagpur has been received by the Central Zoo Authority from the Principal Secretary (Forests), Revenue and Forest Department, Government of Maharashtra for.

(b) The proposal has been scrutinized by the "Expert Group on Zoo Designing" of the Central Zoo Authority and the observations made by the expert group members have been communicated to the Principal Chief Conservator of Forests (WL), Maharashtra with a request to submit revised copies of the proposal for further consideration of the Central Zoo Authority.

On receipt of the revised proposal from Government of Maharashtra, the "Expert Group of Zoo Designing" of Central Zoo Authority will go through again for scrutiny and recommend, if the same is found satisfactory. It will, thereafter, be placed before the "Central Zoo Authority" for approval. The Government of Maharashtra would require to obtain prior approval from the Hon'ble Supreme Court for establishment of the said new zoo at Gorewada as per the directive of the supreme court for establishment of new zoos in country.

(c) It would be finalized by CZA within three months from the date of receipt of revised proposal to be followed by State Forest Department to obtain approval of Hon'ble Supreme Court.